

1	2	3	4	5
5.	Balgona- Katwa (GC)	25	112	2007-08
6.	Bhaktiyarpur Flyover including 3rd Line	-	250	2007-08
7.	Hotgi- Kudgi section (Doubling)	134	946	2014-15
8.	Manpur- Tilaiya Bakhityarpur (Electrification)	135	140	2014-15
9.	Gandhidham-Tuna port New line	17	142	2014-15

Payment to examination centres

†606. SHRIMATI KANAK LATA SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) the number of examination centres selected by the North Eastern Railway for conducting recruitment examinations during the last three years along with the details of the payment made to these examination centres;

(b) whether it is a fact that payment has been made in cash by the North Eastern Railway to the examination centres for getting the examinations conducted; and

(c) if so, the details and amount paid in cash to the examination centres during this period?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) and (c) Number of examination centres *vis-à-vis* payments made during the recruitment examination held by Railway Recruitment Cell, North Eastern Railway is as under:-

Year	No. of Exam Centres	No. of Exam Shifts	Total payment to Exam Centre (in ₹)	Details (in ₹)
1	2	3	4	5
2012	383 (in 6 exam dates)	12	87,96,118	Rentals 20,00,268 Honorarium 62,22,100 Generator 2,86,500 Sundry expenses 2,87,250
2013	288 (in 5 exam dates)	10	99,90,735	Rentals 19,85,777

†Original notice of the question was received in Hindi.

<i>Written Answers to</i>		[27 February, 2015]		<i>Unstarred Questions</i> 301	
1	2	3	4	5	
				Honorarium	75,00,958
				Generator	2,16,000
				Sundry expenses	2,88,000
2014	236 (in 5 exam dates)	10	93,88,995	Rentals	20,80,320
				Honorarium	68,95,675
				Generator	1,77,000
				Sundry expenses	2,36,000
2015	NIL	NIL	NIL		NIL

(b) Yes, Sir. Honorarium to invigilators, rentals of School building, sundry expenses Generators are only paid in cash only.

Privatisation of railways through FDI

607. SHRI MAJEED MEMON : Will the Minister of RAILWAYS be pleased to state:

(a) whether Government has any plan to privatise Railways inspite of the Prime Minister ruling out it's possibility;

(b) whether Government has notified rules allowing 100 per cent FDI in Railways; and

(c) if so, whether Government is effecting privatisation in Railways through stealth by notifying rules and allowing 100 per cent FDI in Railways and the factual status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA) : (a) No, Sir.

(b) Yes, Sir. Ministry of Railways has issued Sectoral Guidelines for Domestic and Foreign Direct Investment (FDI) in November, 2014.

(c) No, Sir. The emphasis of the Government is to attract investment, both domestic and foreign into the rail sector. This will strengthen and enable expansion of the rail infrastructure without privatising the Railways.

Delegation of financial powers

608. DR. K.P. RAMALINGAM : Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have decided to delegate more financial powers to General